

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1180(KB)2020  
IA(I.B.C)/1272(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03<sup>RD</sup> JULY 2024**

IN THE MATTER OF	STATE BANK OF INDIA VS KAUSHIK GLOBAL LOGISTICS
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

Mr. Arani Guha, Adv. ] For the Liquidator  
Mr. Yash Dalmia, Adv. ]  
Mr. Swarup Ghosh, ] Liq-in-person

**ORDER**

1. Ld. Liquidator-in-person/Ld. Counsel appearing on behalf of the Liquidator present.
2. **IA(I.B.C)/1272(KB)2024:**
  - a. Ld. Counsel for the Liquidator has filed this IA seeking following reliefs:
    - i. "Allow the present application;
    - ii. To allow the liquidator for publication of the auction notice for another three more times in order to the sell the Corporate Debtor;
    - iii. Any other order or directions as the Hon'ble National Company Law Tribunal may deem fit."
  - b. We are satisfied with the prayer made in the IA and is, accordingly, allowed and **disposed of.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**